

15.30 ½ hrs.

INDIAN PENAL CODE (AMEND-
MENT) BILL*

(Insertion of new Chapter XXIV)

[English]

SHRI KASHIRAM RANA (Surat): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code."

The motion was adopted.

SHRI KASHIRAM RANA: I introduce the Bill.

15.31 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Article 51A)

[English]

SHRI KASHIRAM RANA (Surat): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI KASHIRAM RANA: I introduce the Bill.

15.31 ½ hrs.

RESERVATION OF VACANCIES
IN POSTS AND SERVICES
(FOR SCHEDULED CASTES AND
SCHEDULED TRIBES CONVERTED
TO CHRISTIANITY) BILL

[English]

SHRI MOHAN SINGH (Deoria): I beg to move for leave to introduce a Bill to provide for reservation of posts in services under the Government of India for the Scheduled Castes and the Scheduled Tribes who have converted to Christianity.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for reservation of posts in services under the Government of India for the Scheduled Castes and the Scheduled Tribes who have converted to Christianity."

The motion was adopted.

SHRI MOHAN SINGH (Deoria): I introduce the Bill.